

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016 & IA NO. 347 OF 2018**

Dated: 12th March, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Azure Sunrise Pvt. Ltd.

.... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Anuradah Mukherjee
Ms. Shikha Tandon
Ms. Pallavi Rao
Mr. Robin Grover

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

ORDER

Issue Notice in IA No. 347 of 2018. Dasti in addition is permitted. Mr. Sandeep Grover appears on behalf of Respondent No.1 seeks three weeks time to file reply. He may file the same on before 02.04.2018 after serving copy on the other side

List the matter for further hearing on **05.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**